

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3817 (H)
TO BE ANSWERED ON 11th DECEMBER, 2019

EXPORT OF ORGANIC AGRI-PRODUCTS

3817(H). SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the policy regarding the export of organic agri-products;
- (b) the State/UT-wise details of the organic agri-products exported from the country including Bundelkhand; and
- (c) the new concessions likely to be given to the farmers by the Government for the export of organic agri-products?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) A product is allowed to be exported as “Organic Product” only when accompanied by a Transaction Certificate issued by a Certification Body accredited by National Accreditation Body (NAB) for organic products under the National Programme for Organic Production (NPOP) of the Department of Commerce. ‘Organic Products’ for export will be so certified only if produced, processed and packed as per the standards laid down in NPOP.
- (b) Region-wise data is not maintained. The State/UT-wise details of the organic agri-products exported from the country during 2018-19 are at Annexure-I.
- (c) The promotion of exports of organic products is a continuous process. The Agriculture Export Policy provides that no restrictions will be placed on export of organic products. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has been mandated with the export promotion of organic products. APEDA provides assistance to the exporters of organic products under

various components of its export promotion scheme. APEDA also undertakes various activities to promote exports of organic products viz. addition of new products under NPOP, making efforts to get NPOP standards recognized by the importing countries, promoting 'India Organic' brand through participation in international trade fairs and exhibitions, organising Buyer-Seller Meets (BSMs), organising capacity building and outreach programmes etc.

Annexure-I

Export of Organic Products (2018-19)

S. No.	State Name	Exported Qty (In MT)	Value (Rs. in Lakh)
1	Andhra Pradesh	3726.81	13075.60
2	Assam	458.13	1043.38
3	Chhattisgarh	15.80	306.77
4	Daman & Diu	25555.20	13006.12
5	Goa	489.78	3760.13
6	Gujarat	64910.65	53026.34
7	Haryana	29677.67	23715.69
8	Himachal Pradesh	11.27	134.36
9	Jammu & Kashmir	2169.51	3891.95
10	Jharkhand	2.87	43.40
11	Karnataka	11897.28	23704.95
12	Kerala	6139.12	26166.99
13	Madhya Pradesh	314115.05	140197.07
14	Maharashtra	75304.17	46326.00
15	Meghalaya	0.70	24.39
16	New Delhi	40151.32	27937.37
17	Punjab	248.18	298.72
18	Rajasthan	23269.27	13843.49
19	Tamil Nadu	3382.73	9473.72
20	Telangana	4000.27	81464.39
21	Uttar Pradesh	4658.09	7184.69
22	Uttarakhand	191.99	606.95
23	West Bengal	3802.72	26205.30
Total:		614178.56	515437.75

Source: TraceNet/ APEDA
